Annexure - 7

Name of the corporate debtor: ; Brajesh Construction Private Limited Date of commencement of liquidation: 10.05.2023 List of stakeholders as on:24.07.2023

List of other stakeholders, if any (other than financial creditors and operational creditors) (Amount in \$\epsilon\$)

Sl.i		Category of stakeholder	Details o	f claim received	(Amount inv.) Details of claim admitted						Amount of contingent	Amount of any mutual	Amount of claim rejected	Amount of claim under	Remarks, if any
0.	Statemater	s (preference shareholder s / equity shareholder s / partners / others)	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien /attachment removed? (Yes/No)	covered by	% share in total amount of claims admitted	claim	dues, that may be set off	·	verification	
1		Stakeholder	20.06.2023	₹ 36,75,000.00		other stakeholder				0.00%			₹ 36,75,000.00		
2		Other Stakeholder		₹ 15,00,000.00	₹ 0.00	other stakeholder				0.00%			₹ 15,00,000.00		
3	ORCHIED VINIMAY (P) LIMITED	Stakeholder		₹ 2,33,05,838.00		other stakeholder				0.00%			₹ 2,33,05,838.00		
			TOTAL	₹ 2,84,80,838.00	₹ 0.00								₹ 2,84,80,838.00		